

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 23

C.P./(IB)/4530/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **U.C Metals Pvt Ltd V/s Era Realtors Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Adv. MALLIKARJUN K. I/B S. K.
SRIVASTAV & CO.

For the Respondent : Adv. Surendra Chaudhari i/b. Kshitija
Wadatkhar and Associates

Sections 9 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 09.11.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare